

Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Centre.

[Placed in Library. See No. L. T. 1277/18/24]

**Reports and accounts (2023-24) of NALSA, New Delhi; and SLSA, UT of Chandigarh and related papers**

THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE (SHRI ARJUN RAM MEGHWAL): Sir, I lay on the Table, under sub-section (5) of Section 18 of the Legal Services Authorities Act, 1987, a copy each (in English and Hindi) of the following papers: -

(i) (a) Annual Accounts of the National Legal Services Authority (NALSA), New Delhi, for the year 2023-24, and the Audit Report thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L. T. 1397/18/24]

(ii) (a) Annual Report and Accounts of the State Legal Services Authority (SLSA), UT of Chandigarh, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L. T. 1110/18/24]

**I. Notifications of the Ministry of Power**

**II. Reports and accounts (2023-24) of various Power Companies and Corporations; JERCs; CERC, New Delhi and related papers**

**III. Reports and accounts (2023-24) and Budget (2024-25) of the Damodar Valley Corporation, Kolkata and related papers**

**IV. Reports and accounts (2023-24) of BEE, New Delhi; CPRI, Bengaluru; NPTI, Faridabad, Haryanaand; NIWE, Chennai; FOR, New Delhi; PSDF (Erstwhile POSOCO), New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF POWER; AND THE MINISTER OF STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI SHRIPAD YESO NAIK): Sir, I lay on the Table:—

I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Power, issued under clause (a) of Section 14 of the Energy Conservation Act, 2001: -